COURT- II
APPELLATE TIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 191 of 2010

Dated : 4th May, 2011.

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Ratnagiri Gas and Power (P) Ltd. …… Appellant(s)

Vs

C.E.R.C. & Anr. ……. Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri
Mr. M.G. Ramachandran
Counsel for the Respondent(s): Mr. Nikhil Nayyar &
Swapnil Verma for R-1

ORDER

Heard learned Counsel for the parties.

Judgment reserved.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK/rkt